

STATISTICAL INFORMATION REGARDING COMMERCIAL CASES PENDING IN THE COMMERCIAL COURTS FOR THE MONTH OF JULY-2022.

ANNEXURE-A

SL NO	NAME OF THE DISTRICT	NAME OF THE COURT	Designated/ Dedicated	OPENING BALANCE	INSTITUTION FOR THE MONTH OF JUNE			DISPOSAL FOR THE MONTH OF JUNE				PENDENCY AS ON 31.07.22	Average No. of days taken to decide the case
					TRANSF ERRED (U/s 9)	FRESH INSTITUTION	INSTITUTION THROUGH TRANSFER	DISPOSAL	TRANSFERRED OUT	MADE OVER	DATA CLEARANCE		
1	High Court of Karnataka		-	493	0	37	0	33	0	0	2	495	10 Months 7 Days
DISTRICT JUDICIARY													
1	BENGALURU CITY	LXXXII Addl.City Civil and Sesions Judge, Bengaluru City. CCH-83	Dedicated	548	0	26	2	9	0	0	0	567	1 Year 7 Months 14 Days
		LXXXIII Addl. City Civil and Sessions Judge, Bengaluru City.CCH-84	Dedicated	444	0	38	4	37	0	0	0	449	1 Year 1 Month 2 Days
		LXXXIV Addl. City Civil and Sessions Judge, Bengaluru City.CCH-85	Dedicated	222	0	34	2	41	0	0	0	217	11 Months 4 Days
		LXXXV Addl. City Civil and Sessions Judge, Bengaluru City.CCH-86	Dedicated	250	0	32	4	56	0	0	0	230	1 Year 26 Days
		LXXXVI Addl. City Civil and Sessions Judge, Bengaluru City.CCH-87	Dedicated	335	0	21	5	24	1	0	0	336	1 Year 5 Months 29 Days
		LXXXVII Addl. City Civil and Sessions Judge, Bengaluru City. CCH-88	Dedicated	337	0	44	4	51	0	0	0	334	1 Year 5 Months 2 Days
		LXXXVIII Addl. City Civil and Sessions Judge, Bengaluru City. CCH-89	Dedicated	415	0	32	1	41	1	0	0	406	1 Year 4 Months 20 Days
		LXXXIX Addl. City Civil and Sessions Judge, Bengaluru City. CCH-90	Dedicated	512	0	30	0	39	1	0	0	502	2 Years 9 Months 20 Days

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		LII Addl. City Civil and Sessions Judge, Bengaluru City.	Designated	0	0	0	0	0	0	0	0	0	-
2	BAGALKOT	Prl.District & Sessions Court Bagalkot	Designated	45	0	2	2	7	0	0	0	42	5 Months 3 days
3	BELAGAVI	Prl.District & Sessions Court, Belagavi	Designated	85	0	11	0	1	0	0	0	95	2 Months 7days
4	BALLARI	Prl. District and Sessions Judge, Ballari.	Designated	0	0	0	0	0	0	0	0	0	-
		IV Addl. District & Sessions Judge, (Commercial Court), Ballari	Dedicated	293	0	23	0	33	0	0	0	283	2 years 2 Days
5	BENGALURU RURAL	I Addl. District and Sessions Judge, Bengaluru Rural.	Designated	0	0	0	0	0	0	0	0	0	-
		X Addl. District & Sessions Judge, Bengaluru Rural	Dedicated	255	0	17	0	46	0	0	0	226	8 Months 14days
		XI Addl. District & Sessions Judge, Bengaluru Rural	Dedicated	305	0	14	0	14	0	0	0	305	1 Year 20 days
6	BIDAR	Prl.District & Sessions Court, Bidar	Designated	495	0	2	0	5	0	0	0	492	2 Years 6 Months 27 Days
7	CHAMARAJANAGAR	Prl.District & Sessions Court, ChamaraJanagara	Designated	94	0	0	0	12	0	0	0	82	1 Year 4 Months 18 Days

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8	CHIKKABALLAPURA	Prl. District and Sessions Judge, Chikkaballapura	Designated	439	0	6	3	0	0	0	0	448	4 Years 3 Months 26 Days
9	CHIKKAMAGALURU	Prl. District and Sessions Judge, Chikkamagaluru	Designated	82	0	4	0	6	0	0	0	80	1 Year 11 Months 28 Days
10	CHITRADURGA	Prl. District & Sessions Court, Chitradurga	Designated	10	0	2	0	1	0	0	0	11	3 Months 26 Days

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11	DAKSHINA KANNADA	I.Addl.District & Sessions Judge, Dakshina Kannada, Mangaluru	Designated	714	0	75	0	34	0	0	0	755	5 Months 26 Days
		IV.Addl.District & Sessions Judge, Dakshina Kannada, Mangaluru	Designated	943	0	59	0	21	0	0	0	981	1 Year 4 Months 16 Days
12	DAVANAGERE	Prl.District & Sessions Judge, Davangere	Designated	549	0	15	0	9	0	0	0	555	1 Year 1 Month 28 Days
13	DHARWAD	Prl. District & Sessions Court, Commercial Court	Designated	249	0	28	1	3	0	0	0	275	1 Year 3 Months
		V Addl. District & Sessions Judge Dharwad (Sitting at Hubballi)	Designated	219	0	52	0	19	0	0	0	252	11 Months 9 Days
14	GADAG	Addl. District & Sessions Court, Gadag	Designated	265	0	8	0	2	0	0	0	271	1 Year 5 Months 23 Days
15	HASSAN	Prl.District & Sessions Judge, Hassan	Designated	986	0	7	0	10	0	0	0	983	1 Year 4 Months 16 Days
16	HAVERI	Prl.District and Sessions Court Haveri	Designated	83	0	1	0	15	0	0	0	69	-
17	KALABURAGI	Prl District Judge, Commercial Court Kalaburagi	Designated	35	0	7	0	0	0	0	0	42	-
18	KODAGU	I Addl. District & Sessions Judge	Designated	190	0	2	0	7	0	0	0	185	1 Year 8 Months 23 Days
19	KOLAR	Prl.District & Sessions Judge, Kolar	Designated	35	0	17	0	3	0	0	0	49	5 Months 18 Days

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20	KOPPAL	Prl. Dist. & Sessions Court, Koppal	Designated	27	0	0	0	2	0	0	0	25	-
21	MANDYA	Prl. District & Sessions Judge, Mandya	Designated	99	0	4	0	1	0	0	0	102	4 Months 18 Days
22	MYSURU	Prl.District & Sessions Court, Mysuru	Designated	270	0	51	0	21	0	0	0	300	8 Months 16 Days
		II Adtl. District & Sessions Court, Mysuru	Designated	541	0	56	0	3	0	0	0	594	7 Months 14 Days
23	RAICHUR	Prl.District & Sessions Court, Raichur	Designated	38	0	3	0	0	0	0	0	41	-
24	RAMANAGARA	Prl.District & Sessions Court, Ramanagara	Designated	3	0	2	0	0	0	0	0	5	-
25	SHIVAMOGGA	Prl.District & Sessions Court, Shivamogga.	Designated	43	0	5	0	0	0	2	0	46	-
		II Adtl.District & Sessions Court, Shivamogga.	Designated	44	0	1	0	2	0	0	0	43	1 Year 2 Months 7 Days
		III Adtl.District & Sessions Court, Shivamogga.	Designated	43	0	1	0	0	0	0	0	44	-
		V Adtl.District & Sessions Court, Shivamogga (sitting at Sagar)	Designated	29	0	5	0	3	0	0	0	31	1 Year 1 Month 27 Days

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26	TUMAKURU	I Addl.District & Sessions Court, Tumakuru	Designated	22	0	0	0	1	0	0	0	21	1 Year
		II Addl.District & Sessions Court, Tumakuru	Designated	21	0	1	0	0	0	0	0	22	6 Months
		VI Addl.District & Sessions Court, Tumakuru	Designated	23	0	2	0	3	0	0	0	22	6 Months
27	UDUPI	Prl.District & Sessions Court	Designated	225	0	8	9	7	0	0	0	235	6 Months 3 Days
28	UTTARA KANNADA	Prl. District Court. Karwar	Designated	27	0	0	0	0	0	0	0	27	-
29	VIJAYAPURA	I Addl. Dist. & Sessions Judge, Vijayapur	Designated	18	0	5	0	0	0	0	0	23	-
		II Addl. Dist. & Sessions Judge, Vijayapur	Designated	18	0	5	0	1	0	0	0	22	10 Months 17 Days
		III Addl. Dist. & Sessions Judge, Vijayapur	Designated	16	0	8	0	0	0	0	0	24	-
		IV Addl. Dist. & Sessions Judge, Vijayapur	Designated	22	0	1	0	0	0	0	0	23	-
30	YADGIR	Prl.District & Sessions Court, Yadgir	Designated	10	0	1	0	0	0	0	0	11	-
Total			Designated	10973	0	768	37	590	3	2	0	11183	1 Year 2 Months 12 Days